GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)

RAJYA SABHA
UNSTARRED QUESTION NO. 2725
TO BE ANSWERED ON 20TH MARCH, 2018

AUTHENTICATION LABS FOR AYUSH MEDICINES

2725. SHRI MAHESH PODDAR:

Will the Minister of **AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY** be pleased to state:

(a) whether it is a fact that "Ayush" medicines have been used for centuries, despite not being authenticated by any authorized laboratory;

(b) if so, whether Government proposes to restrict the use of Ayush medicines not authenticated by authorized labs and whether it would consider establishing authentication labs for these medicines; and

(c) if so, by when and if not, reasons therefor?

ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)

(a) to (c): As per the provisions of Drugs & Cosmetics Act, 1940, Ayurvedic, Siddha and Unani (ASU) medicines are manufactured either on the basis of traditional time-tested formulations or by using the ingredients of those formulations as mentioned in the 104 authoritative books listed in the First Schedule of the Act. License requirements for manufacturing of these medicines include proof of safety and effectiveness under the provisions of Drugs and Cosmetics Rules, 1945. Quality standards of Identity, Purity and Strength of these drugs as prescribed in the respective pharmacopoeias and Good Manufacturing Practices (GMP) are mandatory for the manufacturers to comply with. In addition to the Central and State laboratories set up by the Government, 55 laboratories are licensed or approved under the provisions of Drugs & Cosmetics Rules, 1945 for the testing of ASU drugs and the raw materials used in their manufacturing.

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